

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

119. IA/2072/2024 IA/2472/2024
IA/1691/2024 C.P. (IB)/3126(MB)2019

IN THE MATTER OF

Positive Rays Events Private Limited

... Petitioner

Vs

Sheltrex Karjat Private Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 21.05.2024

CORAM:

SHRI K. R. SAJI KUMAR
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

Adjourned to **11.06.2024** for further consideration.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
K. R. SAJI KUMAR
Member(Judicial)

/Ziyaul/

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COURT-V, MUMBAI BENCH

230. IA 1716/2023 IA/5709/2023 IA/942/2024 C.P. (IB)/3126(MB)2019

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